

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3606

ANSWERED ON:19.03.2013

NEW SUGAR MILLS

Mahato Shri Narahari; Roy Shri Nripendra Nath; Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of sugar mills in the country, sector and State-wise;
- (b) whether the Union Government has received any proposals from the States including West Bengal and Uttar Pradesh for establishing new sugar mills in the States;
- (c) if so, the details thereof and the reaction of the Government thereto, Statewise;
- (d) whether the Government proposes to set up sugar mills in various States in the cooperative sector; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): A statement showing sector-wise and state-wise number of existing sugar mills in the country as on 28-02-2013 is enclosed at Annexure-I.
- (b) & (c): The Central Government has not received any proposal from the State Governments including West Bengal and Uttar Pradesh for establishing new sugar mills. However, proposals have been received from Cooperative/Private Sector entrepreneurs for establishing new sugar mills. The sector-wise and state-wise details of the proposals received for setting up new sugar mills are enclosed at Annexure-II.
- (d) & (e): There is no proposal under consideration of the Central Government to set up sugar mills in any state in the cooperative sector. The Sugar industry has since been de-licensed vide press note dated 31.08.1998 and the entrepreneurs are free to set up new sugar mills at their preferred location subject to compliance of rules and regulations of the Central/ State Governments.